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**Central Administrative Tribunal
Jabalpur Bench**

OA No. 725/06

Jabalpur, this the 24th day of October 2006.

CORAM

Hon'ble Dr.G.C.Srivastava, Vice Chairman

Shri P.J.Gharde
Retired Senior Post Master
Waraseoni, MDG Ward-12
Budhi, Balaghat (M.P.)

Applicant

(By advocate Shri Rahul Rawat)

Versus

1. Union of India through
Secretary
Department of Post and Telegraph
New Delhi.
2. Director
Postal Services, Region Bhopal,
Office of Chief Post Master General
M.P.Circle
Bhopal.
3. Senior Superintendent of Postal
Services, Balaghat Division
Balaghat (M.P.)

Respondents.

(By advocate Shri M.Chaurasia)

ORDER (oral)

By Dr.G.C.Srivastava, Vice Chairman

This OA has been filed against non-payment of Transfer TA Bill of the applicant.

2. It has been submitted that the applicant was transferred from Baihar to Malajhkhanda vide order dated 25.5.05 (A-1) on completion of his tenure. As per the applicant, he was relieved on 30.6.05 (A-6) and thereafter he joined at Malajhkhanda and submitted his transfer TA bill on 5.9.05 for clearance but it has not been paid to him. The

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applicant has also not received any response from the authorities regarding his TA claim.

3. Learned counsel for the applicant submitted that the applicant would be satisfied if the authorities are directed to examine his Transfer TA bill (A-7) and make payment of the admissible amount within a specified period.

4. Accepting this prayer, I hereby direct respondent No.3 to consider the transfer TA bill submitted by the applicant on 5.9.05 and make payment of whatever amount is admissible as per rule within two months from the date of receipt of this order. If any amount is inadmissible, a detailed order giving the reasons for non-admissibility of the amount may also be passed within this period. However, it be noted that I have not considered the OA on merits at all.

5. With these directions, the OA is disposed of.

G.C. Srivastava

(Dr.G.C.Srivastava)
Vice Chairman

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पृष्ठकन सं ओ/न्या.....जबलपुर, दि.....
पतिनिधि जयं दिना:-

- (1) सचिव, उच्च न्यायालय एवं एम्प्लॉयमेंट, जबलपुर
- (2) आर्कैड ओ/न्या.....के काउंसल
- (3) प्रत्यक्षी ओ/न्या.....के काउंसल
- (4) कोषपाल, कोषाल, जबलपुर न्यायाधीश
सूचना एवं आवश्यक कार्रवाई हेतु
उप रजिस्ट्रार

Rohit Rawal Adv
M. Choudhary Adv
Adv 238

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